COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 107 OF 2016 AND APPEAL No. 345 of 2016 & IA No. 761 of 2016

Dated: 26th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

APPEAL NO. 107 OF 2016

Raj West Power Ltd. Vs.			Appellant(s)		
Rajasthan Electricity Regulatory Commission & Ors.			Respondent(s)		
Counsel for the Appellant(s) :	Mr. Basava Prabhu Patil, Mr. Aman Anand Mr. Aman Dixit Mr. Geet Rajan	Sr. /	Adv.		
Counsel for the Respondent(s) :	Mr. R.K. Mehta Ms. Himanshi Andley for F	R-1			
	Mr. P.N. Bhandari for Disc				
<u>APPEAL No. 345 of 2016 & IA No. 761 of 2016</u>					

Jaipur Vidyut Vitran Nigam Ltd. & Vs.	& Ors	S	Appellant(s)
Raj West Power Ltd. & Ors.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. P.N. Bhandari	
Counsel for the Respondent(s)	:	Mr. Basava Prabhu Patil, Sr. A Mr. Aman Anand Mr. Aman Dixit Mr. Geet Rajan for R-1	dv.
		Mr. R.K. Mehta Ms. Himanshi Andley for R-3	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>25.10.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk